GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

STARRED QUESTION NO:107 ANSWERED ON:03.03.2011 ARTIFICIAL RECHARGE OF GROUNDWATER Adhi Sankar Shri ;Alagiri Shri S.

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the scheme `Artificial Recharge of Ground Water through Dugwells` is under implementation in various States including Tamil Nadu;

(b) if so, the details thereof;

(c) the achievements made under the scheme so far, State-wise;

(d) the funds allocated and utilised under the scheme, for the last two years and the current year, State-wise; and

(e) the monitoring mechanism in place to ensure that the allocated funds are utilized prudently?

Answer

THE MINISTER OF WATER RESOURCES AND MINORITY AFFAIRS (SHRI SALMAN KHURSHID)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO. 107 TO BE ANSWERED ON 03.03.2011 IN LOK SABHA REGARDING 'ARTIFICIAL RECHARGE OF GROUNDWATER' ASKED BY SHRI ADHI SANKAR AND SHRI S. ALAGIRI:

(a) & (b) A scheme for "Artificial Recharge of Ground Water through Dugwells" was launched by the Government in the year 2008 with a total outlay of Rs. 1798.71 crore. The scheme was to be implemented by 31.03.2010. The scheme covered seven States namely Tamil Nadu, Gujarat, Madhya Pradesh, Maharashtra, Karnataka, Andhra Pradesh & Rajasthan with the objective of recharging existing dugwells in areas underlain by hard rock using runoff rain water from agricultural fields.

(c) & (d) Under the scheme, upto March, 2010, an expenditure of Rs. 283.457 crore including Rs. 263.58 crore as subsidy to beneficiaries, Rs. 17 crore to State for Information Education and Communication (IEC)/Capacity Building activities and Rs. 0.2417 crore for awareness and Rs. 2.6358 crore (1% of net subsidy amount) to NABARD as operating cost was incurred. State-wise achievement under the scheme is given in Annexure I and State-wise details of release of funds is given in Annexure II.

(e) The Ministry of Water Resources had monitored overall progress of the scheme through National Level Programme Implementation Committee (NPMC). The participating States have also made suitable monitoring mechanism at State and district level in the form of State Level Steering Committees (SLSC) and District Level Implementation and Monitoring Committees (DLIMC). Since the scheme is over, steps are underway to get it evaluated.